

NOTICE

IN PARTIAL MODIFICATION TO the judicial assignment which has come into effect with effect from **15th March 2021**, IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **High Court of Bombay at Goa** that the Hon'ble the Chief Justice has been pleased to make the following modifications with effect from **7th June 2021** :

Sr. No.	Present sitting	Present Assignment
1	The Hon'ble Shri. Justice M. S. SONAK AND The Hon'ble Smt. Justice M. S. JAWALKAR Commercial Appellate Division Bench (MONDAY, TUESDAY AND 1st SESSION OF WEDNESDAY)	For admission, hearing and order matters therein :- Civil and Criminal matters and applications therein pertaining to the Division Bench.
2	The Hon'ble Shri. Justice M. S. SONAK (2nd SESSION OF WEDNESDAY AND THURSDAY AND FRIDAY) (Single Bench-I)	(A) For admission, hearing and order matters therein : All civil matters and applications therein pertaining to the Single Bench. (B) For admission, hearing and order matters therein : (1) Applications U/Sec. 11 of Arbitration and Conciliation Act, 1996. (2) Matters Under Companies Act, 1956 and Companies Act, 2013.
3	The Hon'ble Smt. Justice M. S. JAWALKAR (2nd SESSION OF WEDNESDAY AND THURSDAY AND FRIDAY) (Single Bench-II)	For admission, hearing and order matters therein :- All Criminal matters and applications therein pertaining to the Single Bench.

N O T I C E

IT IS HEREBY NOTIFIED for the information of the advocates and parties appearing in person that in order to reduce the physical presence of lawyers and litigants due to the prevailing situation of COVID-19 and considering the precautionary measures due to COVID-19, the Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges to hear the extremely urgent matters **only through Video Conference at High Court of Bombay at Goa with effect from 7th June 2021 to 11th June 2021 :-**

ON 7th AND 10th JUNE 2021

SITTING	MATTERS
The Hon'ble Shri Justice M. S. SONAK AND The Hon'ble Smt. Justice M. S. JAWALKAR COMMERCIAL APPELLATE DIVISION BENCH (In First Session)	All Civil and Criminal matters pertaining to Division Bench
The Hon'ble Shri Justice M. S. SONAK (In Second Session)	All Civil matters pertaining to the Single Bench
The Hon'ble Smt. Justice M. S. JAWALKAR (In Second Session)	All Criminal matters pertaining to Single Bench

High Court, Appellate side

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By Order

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Sd/-

Bombay, dated 6th May, 2021

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(V. R. Kachare)
Registrar (Judicial-I)